

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2803  
ANSWERED ON:12.12.2011  
AGREEMENT OF BLACKLISTED FIRMS WITH DRDO  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether some blacklisted firms have entered into agreement with the Defence Research and Development Organisation (DRDO);
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof; and
- (e) the action taken against the officials found guilty?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) No, Madam. Defence Research and Development Organisation (DRDO) has not entered into any agreement with any banned/blacklisted firm of Ministry of Defence as submitted in 2006.
- (b) to (e): Does not arise.